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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

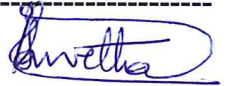
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/148/ (IB)/2017
NAME OF THE PETITIONER(S) : POONAM ENTERPRISES
NAME OF THE RESPONDENT(S) : SESHASAYEE PAPER & BOARD LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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① TKBHASKAR
VIKRAM P. JAIN
SHRUTI KRISHNAN
SHWETHA VASUDEVAN

COUNSEL FOR THE
RESPONDENT



② M. A. Mudimannan
Adv.
(M. A. MUDIMANNAN)

Counsel for the
Petitioner



ORDER

81 Mr. M.A. Mudimannan, Counsel for Petitioner present. Mr. T.K. Bhaskar, Counsel for Respondent also present. An offer has been made by the Corporate Debtor to the Petitioner in relation to the settlement of the outstanding debt. The parties are exploring the possibilities of settlement. Therefore, both of them prayed time. At request, time is enlarged. Put up on 17.07.2017.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)